

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 201
(IB)-699(ND)2020

IN THE MATTER OF:
M/s. Printofab

...

Applicant

Versus

Gopish Pharma Limited and Others

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 26.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of the Applicant. In the interest of justice, the matter was passed over for nearly 45 minutes.

Even on the second call, none appeared on behalf of the Applicant.

With this, the present petition stands Dismissed for non-prosecution.



(L.N. GUPTA)
MEMBER (T)



(BACHU VENKAT BALARAM DAS)
MEMBER (J)